

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.111/BB/ 2017	-	For hearing	Rule-6 of IB	J.R. Metal Chennai Ltd. Vs Nitesh Housing Development Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
		REPRESENTATION TO WHOM
1	R. M. Burli Festholla & Holla 9448844554	For Resp't R. M. Burli
	Rugun Holla, In R.P. Cabt & Co. 9886665419	In Petition R. M. Burli

ORDER

Counsel for Petitioner is present. He has filed memo alongwith annexure.

Shri Naman, Advocate M/s Holla & Holla Associates undertake to file vakalath for Respondent. For filing vakalath and also for filing objections/comments list it on 18/12/2017.

Member (T)

Member (J)